

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION NO.15/2019-RC, DATED 12.04.2019

- Ref:** 1. Notification No.15/2019-RC, dated 08.03.2019 issued inviting applications for appointment to 67 posts of Civil Judge for the year 2019.
- 2) Orders dated 10.4.2019 in Writ Petition Nos.7711, 7720 and 7735 of 2019 filed in the Hon'ble High Court.

It is hereby informed that "as per interim orders in W.P No. 7720 of 2019 and batch, the employees working in the categories of Senior Assistant, Junior Assistant and Typist of Telangana Judicial Ministerial and Subordinate Services are permitted to apply to the posts of Civil Judge under Recruitment by Transfer, however their result shall be subject to the result of the writ petitions".


REGISTRAR (ADMINISTRATION)
FAC. REGISTRAR (RECRUITMENT)